

starred Question No. 5602 on the 28th March, 1968 and state:

(a) the progress since made in regard to the proposed introduction of trilingual money order forms in non-Hindi areas; and

(b) the difficulties in the way of implementing the proposals ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND COMMUNICATIONS (SHRI SHER SINGH): (a) Translations into different regional languages duly vetted by State Governments have been received and trilingual dummies are under preparation.

(b) After the dummies are got ready, they will be examined by the CCP & S from the technical point of view whether trilingual printing will be possible without appreciably changing the size of the forms so that they can fit in the existing machines.

#### Wage Structure In Tea Plantation Industry

379. DR. RANEN SEN :  
SHRI BHOGENDRA JHA :  
SHRI P.C. ADICHAN :  
SHRI INDRAJIT GUPTA :  
SHRI DHIRESWAR KALITA :  
SHRI MANIBHAI J. PATEL :  
SHRI SITARAM KESRI :

Will the Minister of LABOUR AND REHABILITATION be pleased to state.

(a) whether it is a fact that a re-examination of the basis for wage structure in the tea plantation industry has been recommended by the study group on plantations constituted by the National Commission on Labour.

(b) whether Government has examined this recommendation; and

(c) If so, decision taken thereon ?

MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD): (a) to (c). Government understand that the study group has submitted a report to the National Commission on Labour, Government is not seized of this matter now and will consider it on receipt of the recommendations of the commission.

#### Social Welfare scheme Of Laccadive Island

380. SHRI P. M. SAYEED: Will the Minister of SOCIAL WELFARE be pleased to state:

(a) the nature of schemes formulated under social welfare for Laccadive Islands during the last three years; and

(b) the amounts sanctioned and spent thereon during the last three years ?

MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (DR. SHRIMATI PHULRENU GUHA): (a) and (b). Necessary information is being collected and will be laid on the table of the house.

#### भारतीय भाषाओं में कानून की शिक्षा

381. श्री प्रकाशवीर शास्त्री : क्या विधि मंत्री यह बताने की कृपा करेंगे कि :

(क) भारतीय भाषाओं में कानून की शिक्षा देने के बारे में और क्या प्रगति हुई है ;

(ख) क्या समानता लाने और एक समान स्तर को बनाये रखने के लिए भी कोई कार्यवाही की गई है ; और

(ग) यदि हाँ, तो इस की क्रियान्वित कब तक होगी ?

विधि मंत्रालय में उपमंत्री (श्री मुंथूनस सलीम) (क) से (ग). विधि कालेजों में शिक्षा के माध्यम के रूप में हिन्दी के प्रयोग के विषय में श्री सिद्धेश्वर प्रसाद द्वारा पूछे गये तारीख 4 जुलाई, 1967 के अतारांकित प्रश्न संख्या 4548 से सम्बन्धित आश्वासन के विषय में जो जानकारी सदन को दी जा चुकी है उस के अतिरिक्त कोई और जानकारी इस मंत्रालय के पास नहीं है ।

#### बैंकिंग एण्ड बैंकिंग कम्पनी, गाजियाबाद

382. श्री प्रकाशवीर शास्त्री :

श्री शिवकुमार शास्त्री :

क्या धन तथा पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(ख) क्या यह सच है कि बैंकिंग एण्ड बैंकिंग कम्पनी, गाजियाबाद के कर्म-